

**IN THE INCOME TAX APPELLATE TRIBUNAL (VIRTUAL COURT)
"A" BENCH, MUMBAI**

**BEFORE SHRI C.N. PRASAD, HON'BLE JUDICIAL MEMBER AND
SHRI N.K. PRADHAN, HON'BLE ACCOUNTANT MEMBER**

**ITA NO. 4671 & 4672/MUM/2019
(A.Y: 2012-13 & 2013-14)**

Ashok Popatlal Shah 501, Jesal Apartment Tagore Road, Santacruz (W) Mumbai - 400054 PAN: ALJPS3432L	v.	ACIT – 22(1) Room No. 322 Piramal Chambers, Lalbaug Mumbai – 400012
(Appellant)		(Respondent)

Assessee by	:	None
Department by	:	Shri Brajendra Kumar
Date of Hearing	:	07.01.2021
Date of Pronouncement	:	07.01.2021

ORDER

PER C.N. PRASAD (JM)

1. These appeal are filed by the assessee against different orders of the Learned Commissioner of Income Tax (Appeals)-34, Mumbai [hereinafter in short "Ld.CIT(A)"] dated 25.04.2019 for the A.Y. 2012-13 and A.Y. 2013-14.

2. Assessee through its Authorized Representative filed a letter dated 04.01.2021 and submitted as under: -

"With reference to the above and on behalf of the above mentioned assessee, we hereby state that our appeal hearing is fixed at 10:30 a.m. on 07/01/2021 (Thursday). However, the assessee has opted for Vivad Se Vishwas Scheme. We have filed the necessary forms required for it. We hereby withdraw our appeal for the A.Y. 2012-13. Kindly do the needful."

3. On a perusal of the above letter of the assessee it is noticed that assessee has already opted for Vivad Se Vishwas Scheme and filed necessary forms under Vivad Se Vishwas Scheme. Assessee requested for withdrawal of these appeals. Accepting the request of the assessee for withdrawal of appeals, these appeals are dismissed as withdrawn.

4. In the result, appeals of the assessee are dismissed as withdrawn.

Order pronounced in the virtual court on 07.01.2021.

Sd/-
(N.K. PRADHAN)
ACCOUNTANT MEMBER

Mumbai / Dated 07/01/2021
Giridhar, Sr.PS

Sd/-
(C.N. PRASAD)
JUDICIAL MEMBER

Copy of the Order forwarded to:

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER

(Asstt. Registrar)
ITAT, Mum